

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.1743 of 2018

Sudarsan Sahoo ***Petitioner***

Mr. AK. Panda, Advocate

-versus-

State of Odisha and others ***Opposite Parties***

Mr. Debakanta Mohanty, Addl. Govt. Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY

ORDER
05.04.2023

Order No.

29. 1. An affidavit has been filed on behalf of the Sports and Youth Services Department stating *inter alia* that since the Petitioner has provided a list of talents in Boxing now, the Department is taking necessary steps to evaluate the talents for the entry in the Sports hostel as per Government guidelines.
2. It is further stated that “like other Sports in the State, the Government funds for advance coaching abroad and international participation in various competitions if the talent deserves it.”
3. A direction is issued to the Department to place before the Court by way of an additional affidavit, the result of the evaluation of the persons whose names have been provided by the Petitioner as evincing an interest to pursue boxing as a sport. The affidavit be filed at least one week prior to the next date.

4. List on 12th July, 2023.

(Dr. S. Muralidhar)
Chief Justice

(G. Satapathy)
Judge

SK Jena/Secy.

